

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/22/2021 IN CP/661/IB/2017
NAME OF PETITIONER : CA Ramasamy Shanmuggam (Liquidator)
M/s RLS Alloys Pvt Ltd
NAME OF RESPONDENT : Indian Bank
SECTION : 60(5) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

ORDER

Due to paucity of time, the matter stands adjourned to **31.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS